

TR 88/87

Office Notes, Office Memorandum, of
Coram, Appearances, Tribunal's Orders
of Directions and Registrar's Orders.

Tribunal's Orders

Applicant in his
Application has today
Submitted Misc-Petition
No. 43/87 praying for
permission to withdraw
the application. He presents
the application in person.
Permitted to withdraw.
In the circumstances,
we dispose of TA No
88/87 as withdrawn.

MP NO 43/87

has been sent to

Principal Bench

Vide letter No

CAT BOM/ JUD/ M/87

dt 11/12/87

DS

M.P. No. 43/87 received

back from C.A.T. Principal
Bench vide letter No.

3-13/87 - J.A. /8082 dtd.

16/12/88

SS4
11/1/89

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
APPELLATE SIDE

TR. 88/87

DISTRICT : N-Goa

Appeal
Application
Writ Petition

No.

177 of 1985

Shri Sugandh P. Vaigankar.
S. D. Lotlikar.

.. Appellants;

(Advocate Shri

versus

1. Union of India and son

.. Respondents.

(Advocate Shri

Office Notes, Office Memoranda of Coram,
appearances, Court's orders or directions
and Registrar's orders

Court's or Judge's orders :

28-2-1985.

Coram: Couto and Kaulat, J.J.
Called out today before the Court.
Heard Shri S. D. Lotlikar, advocate
for the Petitioner and orders
passed after hearing Shri V. B. Nad-
karui, Govt. Advocate for the res-
pondents:

R.C. Rule. Pending disposal, the
status quo to be maintained
Hearing on 9-2-1985.

Bragança
Suptt.

Writ dt. 29/8/85 issued
to all the respondents.
R 2 W 4 are und AD
due from R-1. Jy
6/9/85

[P. T. O]

Office Notes, Office Memoranda of Coram,
appearances, Court's orders or directions
and Registrar's orders

Court's or Judge's orders

9.9.85

Coram: Boulton + Karnal, JJ.
Called out today before the
Court.

P.C. Being a service matter
it stands adjourned un-
till further orders.

Z. Pinto
Suptd.

25.9.86

Service matter proposed to
be transferred to the Central
Administrative Tribunal, Bombay
as per the instructions from
Bombay office vide letter
dt. 3.4.86. Notification in-
viting objection from the
parties, was notified in the
notice board of this Court
but no objection is received
in this case.

Respectfully submitted
for orders:

N. Narvekar
Suptd.

29/9/86

Coram: Hekta and Mr. Couto JJ.
Called out today be-
fore the Court.
Appearance of advocates
is as before.

Heard and order passed:

Drafted on 10/10/86: Transferred to
Letter No. Administrative Tribunal,
Writ No. for transfer.

Order entered in the Register on:

Raj
Suptd.